

(c) whether the Government have received any request from the Government of Kerala to lift the ban; and

(d) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (d) In view of shortage of teaching staff admissions in the college were stopped in May, 1998. However, on subsequent clarification from the State Govt. on appointment of teaching staff, permission of the Central Government has already been granted for admission of students during 1998-99.

#### Pillars Installed at Border

2493. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether out of 33000 pillars installed at Indo-Bangladesh border about 13000 pillars have either disappeared or are being used otherwise; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) As per available information, the total number of boundary pillars erected along Indo-Bangladesh border is 33653. Out of this 8762 pillars are damaged and 6736 pillars are either missing or submerged under water. The maintenance of boundary pillars is a continuous on-going process and is attended to by the respective State Governments.

[Translation]

#### Homes Constructed for Bhopal Gas Victims

2494. SHRI SUSHIL CHANDRA VARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the manner in which the houses constructed at Govindpura in Bhopal city in the aftermath of the Bhopal Gas Tragedy are being utilised;

(b) whether these houses are being used by the CRPF personnel as their residences;

(c) if so, the authority who gave the permission in this regard;

(d) whether the purpose for which these houses were constructed in the above mentioned area would not be served;

(e) the number of people of the gas affected families provided jobs who were imparted vocational training; and

(f) the number of such people who are carrying on their own business?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZER (DR. A. K. PATEL) : (a) According to the information furnished by the State Government of Madhya Pradesh, no houses were constructed at Govindpura in Bhopal after the Bhopal Gas Tragedy.

(b) to (d) Do not arise.

(e) and (f) According to the information given by the Government of Madhya Pradesh, 152 worksheds were constructed in the special Industrial Area in Govindpura out of which 12 sheds are under the possession of 11 established industries and 32 sheds are in the possession of Hastshilp Vikas Nigam. 46 gas victims have been provided employment by the 11 established industries. 3000 women have been given training jute by Hastshilp Vikas Nigam. 7 societies have been formed of these trained women and 175 women are getting employment through the societies. In addition, 275 trained women are carrying out jute work in the association of Jute Service Centre. 80% women out of 3000 trained women are from gas affected area.

[English]

#### Training For Labourers

2495. SHRI A. F. GOLAM OSMANI :

SHRI T. GOVINDAN :

Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to set up Training Institutes for the benefit of Labourers of unorganised sector;

(b) if so, the details thereof, State-wise; and

(c) the details of benefits to be achieved by these labourers?

THE MINISTER LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) A number of Government agencies as mentioned below are engaged for the training of Labourers in unorganised sector:

1. DGET in the Ministry of Labour : It is the Apex Organisation responsible for Vocational Training Programmes at National level. Under the craftsman training scheme, as per the latest information available, a network of 4086 Industrial Training Institutes/Centres (Statement-I) are functioning in the country under the State/Private sector, providing training in 42 Engineering and 18 Non-Engineering trades. The aim of the Scheme is to provide